

(ख) राष्ट्रीय उत्पादित परिषद् का अनुवाद कराने के लिये केन्द्रीय एजेंसी की स्थापना करने का कोई विचार नहीं है लेकिन दोहरे प्रयत्न को बचाने की दृष्टि से वह स्थानीय उत्पादित परिषदों के काम का समन्वय करेगी ।

†[THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) One.

(b) National Productivity Council does not propose setting up a Central Agency for making translations, but will coordinate the work of Local Productivity Councils with a view to avoiding duplication of effort.]

हिन्दी टाइपराइटरों का मंगाया जाना

१२१. श्री नवाबसिंह चौहान : क्या वाणिज्य तथा उद्योग मंत्री १ मिनम्बर, १९६० को राज्य सभा में अतारोकिन प्रश्न संख्या ३८१ के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि वाणिज्य तथा उद्योग मंत्रालय के जिन ६६ मंलग्न तथा अतीनस्थ कार्यालयों में हिन्दी टाइपराइटर नहीं थे उनमें से कितनों ने हिन्दी टाइपराइटर मंगा लिये हैं और कितनों के अब तक इंडेंट जा चुके हैं ?

†[PROCUREMENT OF HINDI TYPEWRITERS

121. SHRI NAWAB SINGH CHAUHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 381 in the Rajya Sabha on the 1st September, 1960 and state how many of the 66 attached and subordinate offices of the Ministry of Commerce and Industry, which were without Hindi typewriters, till then, have procured Hindi typewriters and how many have sent their indents by now?]

उद्योग मंत्री (श्री मनुभाई शाह) :
जानकारी इकट्ठी की जा रही है और सभा की मेज पर रख दी जायगी ।

†[THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): The information is being collected and will be laid on the Table of the House.]

DRUGS CORPORATION

122. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether any final decision has now been taken to set up a corporation to implement the four new drugs projects which are being established with Soviet collaboration; and

(b) if the answer to part (a) above be in the affirmative, what would be the composition of the Corporation?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b) Yes, Sir. A Corporation by the name and style of "National Drugs and Pharmaceuticals Ltd." is being constituted.

SETTING UP OF FERTILISER FACTORIES IN PRIVATE SECTOR IN ANDHRA PRADESH

123. SHRI P. N. RAJABHOJ: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government have agreed to the establishment of two fertiliser factories in the private sector in the State of Andhra Pradesh; and

(b) if the reply to part (a) above be in the affirmative, the names of the places where the factories are to be established and the capacity of the factories?

THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) and (b) A licence is being issued to a private party to establish a fertilizer factory at Visakhapatnam with an installed capacity of 80,000 tons per year in terms of nitrogen and an equal quantity of P_2O_5 . The proposal to set up a plant at Kothagudam is under discussion with the State Government